

**NOTICE.**

The revised result of written examination for direct recruitment to the cadre of District Judges/Additional District Judges held on 30.6.2016 has been approved to be declared by the High Court of Himachal Pradesh pursuant to the judgment of the Hon'ble High Court in CWP No.2666 of 2016 titled Vipin Pandit Vs. State of H.P. and Others dated 29.12.2016.

The candidate from General Category having Roll number 226 has qualified the written examination.

No candidate from Scheduled Tribe and Scheduled Caste Categories has qualified the written examination.

The revised result with detail of marks obtained by each candidate is available on our official website at the following web address:

<http://hphighcourt.nic.in>

Encls. Revised result.

(Virender Sharma)  
Registrar (Rules)